

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/98/ 4979 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C.B. Gogoi,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the <sup>22</sup> December, 2020.

Sub:- **Winter vacation.**

Ref:- Your letter no. DJ(U) 3326 dtd. 21.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire winter vacation from 24.12.2020 to 31.12.2020 along with headquarter leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 23.12.2020, after office hours, till the morning of 02.01.2021. Further, the Civil Judge cum Assistant Sessions Judge, Udalguri and in her absence Chief Judicial Magistrate, Udalguri and in his absence the officer who will be in charge of Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/98/ <sup>4981</sup> 4980-1A, dated 22.12.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

**REGISTRAR (VIGILANCE)**

Rdsc